

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 3533/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

DINESH KUMAR MAURYA

Respondent(s)

Date : 01-12-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ravi Prakash Mehrotra, AOR

For Respondent(s)

Ms. Parul Shukla, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent has not filed counter affidavit, despite last and final opportunity having been granted. Further opportunity is declined.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

KAPIL MEHTA  
Registrar  
1.12.2017

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